

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

114. I.A. 5150/2023

IN

C.P.(IB)-1254(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.05.2024**

NAME OF THE PARTIES: Bank of India

V/s.

Sushitex Industries Private Limited

Appearance:

Adv. Geeta Toraskar for the Applicant and C.P. Ravindranath Menon for the
Bank of India

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

At the request of the Applicant, list on **12.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)